

THE GAUHTI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 28th of May, 2024

NO.HC.VII-54/2024/4689/A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers of Mizoram to attend an "***Orientation Programme on New Criminal Laws***" scheduled to be held w.e.f **24-06-2024 to 26-06-2024** from **09:30 A.M. to 05:15 P.M.** at Aizawl, Mizoram.

Sl. No.	Name of the Officer	Designation and place of posting
1.	Shri Joel Joseph Denga	District & Sessions Judge, Aizawl
2.	Smti Helen Dawngliani	Secretary to the Govt. of Mizoram, Law & Judicial Department, Aizawl (on deputation)
3.	Shri Thang Lianmang Guite	Registrar, Gauhati High Court, Aizawl Bench
4.	Shri Vanlalenmawia	District and Sessions Judge, Lunglei
5.	Shri Liansangzuala	District and Sessions Judge, Champhai
6.	Dr. HTC Lalrinchhana	Judge, Special Court, PC Act. Aizawl
7.	Shri R. Vanlalena	Addl. District & Sessions Judge, Kolasib
8.	Smti R. Vanlalchami	Presiding Officer, MACT, Aizawl
9.	Smti R. Lalduhawmi	Addl. District & Sessions Judge, Aizawl
10.	Smti Sylvie Zomuanpuii Ralte	Addl. District and Sessions Judge, Aizawl
11.	Shri Lalngaihawia Zote	Addl. District and Sessions Judge, Fast Track Court, Siaha
12.	Smti Gracy L. Bawitlung	Member Secretary, Mizoram State Legal Services Authority
13.	Smti Lalrochami Ralte	Chief Judicial Magistrate, Aizawl
14.	Shri T. Lalhmachhuana	Civil Judge (Sr. Division), Aizawl
15.	Shri R. Malsawmdawngzuala	Civil Judge (Sr. Division) -cum-Chief Judicial Magistrate, Serchhip
16.	Shri H. Laldusanga	Civil Judge (Sr. Division) cum CJM, Mamit
17.	Ms. Lalthansiami Hnamte	Civil Judge (Sr. Div.), Lunglei District additional charge of CJM, Lunglei District

18.	Mr. V Vanlalhriata	Civil Judge (Sr. Division) –cum-Chief Judicial Magistrate, Champhai
19.	Ms. F Laltlansangi	Civil Judge (Jr. Div.)-cum-Judicial Magistrate, 1 st Class, Aizawl
20.	Ms. Lallawmkimi	Civil Judge (Jr. Div.)-cum-Judicial Magistrate, 1 st Class, Aizawl
21.	Ms. Julie Lalhlupuii	Deputy Registrar, Gauhati High Court, Aizawl Bench
22.	Mr. H T Lalmawizuala	Civil Judge (Jr. Div.)-cum-Judicial Magistrate, 1 st Class, Aizawl
23.	Mr. Zonumnmawia	Civil Judge (Jr. Div.)-cum-Judicial Magistrate, 1 st Class, Kolasib

The nominated Judicial Officers are requested to report at the venue on **24-06-2024 at 09:15 A.M.**

The venue for the aforesaid Orientation programme will be intimated in due course of time.

By Order,
Sd/- S. Dhar

REGISTRAR (JUDICIAL)

Memo No.HC.VII-54/2024/4690/A

Dated: 28-05-2024

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt. of Mizoram, Justice and Law Department, Aizawl.
3. The Accountant General (A&E), Mizoram, Aizawl, for information and necessary action

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

4. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

6. The Registrar, Gauhati High Court,
Aizawl Bench, Aizawl

(He is requested to inform the concerned Judicial Officers from his State about this notification).

7. All the nominated Judicial Officers
8. The nominated Judicial Officers.

a. The nominated Judicial Officers **willing to avail accommodation** are to intimate their travel itinerary, in writing in the format given below, to the Registrar, Gauhati High Court, Aizawl Bench, Aizawl by email at **aizawlhgc@gmail.com** on or before **10-06-2024** to arrange for accommodation.

Name & Designation	Date of Arrival	Mobile Number (WhatsApp)


b. **The nominated Officers are to arrange for accommodation and food for the staff accompanied by them, if any.**

9. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately to the official website of the Gauhati High Court, Guwahati).

10. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
11. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
12. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


REGISTRAR (JUDICIAL) 28.05.2024